## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 70/NCLT/AHM/2017 (New) Madhya Pradesh High Court Gwalior Bench C.P. No. 1/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

Name of the Company:

Waterwell Container Pvt.Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1

2

## **ORDER**

None present for Petitioner.

Awaited record from Hon'ble High Court of Madhya Pradesh.

List the matter on 06.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of August, 2017.